## **National Company Law Tribunal** Allahabad Bench

CPNO. 93/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.11.2017** 

NAME OF THE COMPANY: Uffrakhand Parvatiya Sanwardhan Co. Lfd SECTION OF THE COMPANIES ACT/I & B CODE: 441 of the Companies Act of 2013

SI. NO.

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Name Designation Representation Signature
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## CA No.93/ALD/2016

Sh. Abhishek Mishra, PCS for the petitioner. None for the ROC as the CGSC is not available today.

In the present matter the petitioners have already filed their affidavits (e.g. of District Commissioner Development Department, Govt. of Uttarakhand and Additional Secretary Development Department of Uttarakhand), which are now taken on record.

Arguments of Sh. Abhishek Mishra learned PCS for petitioner are heard. The Central Govt. is also at liberty to file its written submission, if any, on the present application within a week, and to serve an advance copy thereof to the petitioner/PCS. The order is reserved.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Chaturvedi, Member (Judiciai)